

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 197 of 2010 &
IA 276 & 277 of 2010**

Dated :31st March, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Solapur Bioenergy Systems (P) Ltd. ... Appellant(s)

Versus

M.E.R.C & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Snehal Kakrania

ORDER

The learned counsel for the Appellant seeks some time.

Post the matter on **28.04.2011**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS